

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW NO. 343 OF 2020**

All Goa Private Bus Owners Association
& anr. Petitioners

V e r s u s

State of Goa &
Ors. Respondents

Mr. D. Lawande, Mr. P. Dangui and Mr. Gauravvardhan
Nadkarnni, Advocates for the Petitioners.

Mr. D. Pangam, Advocate General with Mr. P. Arolkar,
Additional Government Advocate for the Respondents.

CORAM: M. S. JAWALKAR, J.
DATE: 18th November, 2020.

P.C.

Heard Mr. D. Lawande, learned Counsel for the
Petitioners and Mr. D. Pangam, the learned Advocate
General for the respondents.

2. Mr. P. Arolkar, learned Additional Government
Advocate, waives service on behalf of respondents.

3. Stand over to 24.11.2020.

M. S. JAWALKAR, J.

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